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Title : Need to make public the inquiry report of Justice M.K.Mukherjee Commission on Netaji Subhash Chandra Bose.

SHRI B. MAHTAB (CUTTACK): Sir, I would like to draw the attention of this House, through you, regarding the mysterious disappearance of Netaji Subhash Chandra Bose. Recently, reports have been published in the media that the needle of suspicion points to Russia. Justice M. K. Mukherjee Commission of Inquiry has already submitted its final report to the Government, yet the Government is sitting over that report. It is stated that no attempt is being made to make public the report of that inquiry committee.

I would request the Government, through you, to impress upon the Russian Government to allow the archives to be made available for research. It would allow us to know and verify the actual factual position with regard to this issue. Why is the Russian Government not co-operating in this issue? This is the allegation, which has been published in a section of the media that the Russian Government did not co-operate with the Mukherjee Commission of Inquiry.

What was Stalin's role in Netaji's disappearance? ...(*Interruptions*)

MR. DEPUTY-SPEAKER: Shri Ilyas Azmi, please do not read paper like this in the House.

...(*Interruptions*)

SHRI B. MAHTAB : Was the crash stage-managed? This is the allegation, which is reported in a section of the media, namely, that the crash – which occurred in Formosa Island – was stage-managed. ...(*Interruptions*)

MR. DEPUTY-SPEAKER: Please maintain silence in the House. This is not a meeting place.

SHRI B. MAHTAB : The Mukherjee Commission has inquired into the matter for six years, and they have given a report to the Government. I would urge upon the Government to come clean on this report, and to place it in the public domain. This would allow the public to know the actual position, about the issue on which this Commission has inquired [\[ak20\]](#).